TDSAT SEMINAR

On

"25 Years of The TRAI Act, 1997: Way forward for the Stakeholders (Telecom, Broadcasting, IT, AERA and Aadhaar)"

Delhi, 13th March, 2022

10.00 am to 10.30 am	Registration of delegates
	INAUGURAL SESSION
10.30 am to 10.35 am	Lighting of the Lamp
10.35 am to 10.40 am	Felicitation of the dignitaries.
10.40 am to 10.45 am	Welcome address by Shri Subodh Kumar Gupta, Hon'ble Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.45 am to 10.55 am	Opening remarks by Hon'ble Mr. Justice Shiva Kirti Singh, Chairperson, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.55 am to 11.05 am	Presidential address by Hon'ble Ms. Justice Indira Banerjee, Judge, Supreme Court of India.
11.05 am to 11.10 am	Release of updated TDSAT Procedures 2005 and TDSAT Rules 2003 by the Chief Guest.
11.10 am to 11.20 am	Inaugural address by the Chief Guest Shri Ashwini Vaishnaw, Hon'ble Minister of Communications, Electronics & Information Technology and Railways
11.20 am to 11.30 am	Vote of Thanks by Shri Manjul Bajpai, President, Telecom Lawyers Association
11.30 am to 12.00 pm	TEA BREAK
	SESSION – II
PRESENTATIONS/ TALK	KS moderated by Mr. Subodh Kumar Gupta, Hon'ble Member, TDSAT
12.00 pm to 12.10 pm	Address by Shri Anil Lale, General Counsel, Viacom 18 Media Pvt. Ltd.
12.10 pm to 12.20 pm	Address by Lt. Gen. Dr. S.P. Kochhar, Director General, COAI
12.20 pm to 12.30 pm	Address by Shri Meet Malhotra, Sr. Advocate
12.30 pm to 12.40 pm	Address by Ms. Meenakshi Gupta, Member, TRAI
12.40 pm to 12.50 pm	Address by Sh. Shirish Krishna Vyawahare, Member, AERA
12.50 pm to 01.00 pm	Address by Shri K. Rajaraman, Secretary (Telecom)
01.00 pm to 01.10 pm	Address by Hon'ble Mr. Justice Navin Chawla, Judge, High Court of Delhi
01.10 pm to 01.20 pm	Address by Hon'ble Ms. Justice Prathiba M. Singh, Judge, High Court of Delhi
01.20 pm to 01.40 pm	PANEL DISCUSSION
01.40 pm to 01.45 pm	Vote of thanks by Shri Vibhav Srivastava, Advocate
01.45 pm	LUNCH